

813/2002
18/4

FORM NO. - 4.
CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA

ORDER SHEET

M.A. 76/2002
(OA No-814/97)

Application No.

of 2002.

Applicant (s) Mr. Paritosh Ch. Das Respondents POSTS

Advocate for Applicant (s) Mr. P. K. Panja Advocate for Respondent(s)

Notes of the Registry

Order of Tribunal

The application
is filed on 8.2.02
regarding Restoration.

S.O.(J)

8-3-02 (C-I/D.B)

Both sides are present. We are
satisfied that there are sufficient
reason for restoration of the OA.
MA is allowed accordingly. Let
the OA come for final disposal
on 2/5/02. MA is disposed of.
No adjournment will be given on
that date.

Conf. 12/7

R
m(j)

E
m(n)